

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION No. 38**  
TO BE ANSWERED ON: 20.07.2023

**Cases pending for environmental approval**

38. Ms. SAROJ PANDEY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of cases pending with the Government pertaining to the environmental approval regarding the new projects in Chhattisgarh, Jharkhand and Odisha; and
- (b) by when these projects are expected to be approved?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (b) As on 16.07.2023, total 16 Environmental clearance (EC) proposals related to new projects in Chhattisgarh, Jharkhand and Odisha are under different stages of consideration at the central level as per the provisions of the EIA Notification, 2006, as amended. Out of these, 05 proposals are related to the State of Chhattisgarh, 06 proposals are related to the State of Jharkhand and 05 proposals are related to the State of Odisha.

As per the provisions laid down in the Environment Impact Assessment Notification, 2006, as amended, the proposals are appraised by Expert Appraisal Committee (EAC), followed by consideration of recommendation of EAC by the Ministry for approval.

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